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**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2950/2003

Tuesday, this the 30th day of November 2004

Hon'ble Shri S. K. Naik, Member (A)

Dr. Arvind Kumar Yadav
Working as Trained Graduate Teacher (Bio)
At Kendriya Vidyalaya School Dakra
(By Advocate: Shri Yogesh Sharma)

...Applicant

Versus

1. Kendriya Vidyalaya Sangathan
through the Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area, Shaheed Jeet Singh Marg
New Delhi
2. The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area, Shaheed Jeet Singh Marg
New Delhi

...Respondents

(By Advocate: Shri H. Jayaraman for Shri S. Rajappa)

O R D E R (ORAL)

1. Learned counsel for applicant states that since the respondents have granted him the reliefs, he would like to withdraw the present OA since it has become infructuous.

2. Accordingly, the OA is dismissed as withdrawn.

S. K. Naik
(S. K. Naik)
Member (A)

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